

Review Petition N o. 72/94 by Applicant/Respondents.

IN

O.A./T.A./ST.A. No. 567/91

Judgment/~~Order~~ dated : 16/7/93.

Coram: Hon'ble Vice Chairman Shri Justice M.S. Deshpande,
Hon'ble M(A), Shri M.Y. Patilkar.

Per :

O.A./T.A./ST.A. No. 567/91 was decided by the Bench consisting of the Hon'ble Vice Chairman Shri Justice M.S. Deshpande, Hon'ble M(A), Shri M.Y. Patilkar.

on 16/7/93 (Flag 'A'). Against that Judgment/~~Order~~, the applicant/respondents has filed Review Petition No. 72/94.

A copy of Judgment/~~order~~ despatched on 25/8/93/2/9/93 and received by applicant/ respondents on . Review Petition has been filed on 16/8/93. So it is in time/so there is delay in filing Review Petition is by ~~1~~ days.

As per rule 17(2) of the Central Administrative Tribunal procedure Rules 87, the Review Petition is submitted for orders by circulation.

Date:

Deputy Registrar.

23/8/94 23/8/94

There were some office objections
the same was rectified
23/8/94.

Shri Kothakar &
V.C. to consider the
Bench for review after
fixed for hearing on 22/9/94

23/8/94